

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> March, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 18/2018 IN</b> O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person
2.	Original Application No. 135/2018	Jagannath Pandurang Vs. Maharashtra Pollution Control Board & Ors.	Mr. Saurabh Kulkarni, Adv. for Applicant
3.	Original Application No. 136/2018 (M.A. No. 357/2018, <b>M.A. No. 406/2018 &amp; M.A. No. 407/2018</b> )	Sudhir Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant
4.	Original Application No. 143/2018	Bidyutprava Das Vs. State Pollution Control Board Odisha & Ors.	Mr. Sidhartha Mishra, Adv. for Applicant
5.	<b>M.A. No. 397/2018 IN</b> Original Application No. 176/2017 (EZ)	Suman Sen Vs. The West Bengal Pollution Control Board & Ors.	Mr. Sheo Kumar Gupta, Adv. for Applicant In M.A.
6.	<b>M.A. No. 409/2018 IN</b> Appeal No. 33/2018	M/s Vikas Ecotech Ltd. Vs. State of Govt. of Rajasthan & Ors.	Mr. I. K. Kapila & Mr. Ajay Kumar Singh, Adv. for Appellant
7.	<b>M.A. No. 411/2018 IN</b> Original Application No. 10/2017 (EZ)	Sudarsan Das Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
<b>AFTER NOTICE</b>			
8.	<b>Execution Application No. 13/2018 IN</b> O.A. No. 83/2012 (T <sub>HC</sub> )	Bharti Infratel Ltd. Vs. State of M.P. & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant  Mr. V. K. Shukla, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 732/2017 (M.A. No. 1400/2017)	Shobhit Chauhan Vs. Union of India & Ors.	Mr. Shivam Bajaj, Adv. for Applicant  Mr. Ravindra Kumar Gupta, Adv. Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Saroj Anand Jha, Adv. Mr. Sarojanand Jha, Adv. for DHICDC

**FOR HEARING**

10.	Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 M.A. No. 921/2015, M.A. No. 73/2016, M.A. No. 74/2016, M.A. No. 294/2016, M.A. No. 1045/2016, M.A. No. 101/2017 & M.A. No. 566/2017)	National Green Tribunal Bar Association  Vs.  Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 Ms. D. Bharathi Reddy, Adv. for Uttarakhand Mr. Vivek Sharma, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Advs. with Mr. T. S. Bindra, Adv. for R-4 Mr. Pradeep Misra, Advs. Mr. P.L. Gautam, Adv. for NDMC Mr. Siddharth Luthra, Sr. Adv.
11.	Original Application No. 384/2015 (M.A. No. 1168/2016)	Shri B. S. Sidhu  Vs  Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Dr. Bharti Reddy, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh Joshi, Adv. for R-6 Mr. Vivek Sharma, Adv. for R-7 to 10 Mr. Rajiv, Adv. for State of Uttrakhand
12.	Original Application No. 311/2015	Devendra Singh Bholey  Vs.  UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant  Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
13.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel  Vs.  The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
14.	Original Application No. 209/2016	Kush Kalra  Vs.  Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA

15.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant  Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Pradeep Misra, Adv. for UPPCB
16.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD
17.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R 2 & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF Mr. Sandeep Mahaptra, Adv. Mr. Dnesh Jindal, L.O. for DPCC
18.	Original Application No. 658/2016 (M.A. No. 1234/2016)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 Ms. Shristhi Kaul, Adv. for R-9 Ms. Shreya Mehta, Adv. for R-10 & 11
19.	Original Application No. 128/2017 (M.A. No. 1103/2017)	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Anuj Bhandari, Adv. for R-5
20.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Rtwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Advs. for R-8 Mr. Sriansh Prakash, Adv. Mr. D. N. Goburdhar, Adv. for R-11

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